

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

CP-16/103(ND)/2017

IN THE MATTER OF:

Pahuja Takil Seed Limited

.....PETITIONER

SECTION :

Under Section 441

Order delivered on 10.8.2017

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

For the Petitioner

: Mr. Anirudh Das, Advocate

Mr. Aditya Mukherjee, Advocate

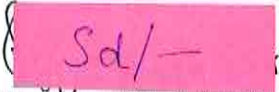
For the Respondent

:

ORDER

Learned Counsel for the parties are present. Heard.

Order reserved.

()
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
10.8.2017